

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 275 of 2020

IN THE MATTER OF:

Divyesh Nanjibhai Rangani

...Appellant

Versus

Jai Corp Ltd. & Ors.

...Respondents

Present:

**For Appellant:- Mr. Rakesh Kumar with Mr. Ankit Sharma and
Mr. Himanshu, Advocates**

For Respondent:

O R D E R

17.02.2020 At the request of the Learned counsel for the Appellant side, the matter is adjourned to **19th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

RK/nn